

**Flood-Control Scheme of Maharashtra**

\*514. SHRI SUDHIR SAWANT:  
SHRI ANNA JOSHI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Maharashtra has submitted any scheme to the Union Government for control of floods in the state;

(b) if so, the details thereof; and

(c) the action taken in this regard so far?

THE MINISTER OF WATER RESOURCES (SHRI VIDYA CHARAN SHUKLA): (a) The flood management schemes costing more than Rs. 60 lakhs individually are required to be submitted to the Centre for techno-economic appraisal and investment clearance. No scheme on flood management has been received in the Central Water Commission from Maharashtra for examination and clearance.

(b) and (c) Do not arise.

[Translation]

**Irrigation Potential in Uttar Pradesh**

\*515. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the area of unirrigated land in Uttar Pradesh at present;

(b) the target fixed for creation of irrigation potential in the State during 1990-91; and

(c) the extent to which this target has been achieved?

THE MINISTER OF WATER RESOURCES (SHRI VIDYA CHARAN SHUKLA): (a) As per Land Use Statistics (1987-88 Provisional), against the total net sown area of 17135 thousand hectares in Uttar Pradesh, the net irrigated area was 10043 thousand hectares thereby leaving an area of 7092 thousand hectares unirrigated.

(b) and (c) Against the target for creation of irrigation potential of 1220.85 thousand hectares in the State during 1990-91, the anticipated achievement is reported to be 1229 thousand hectares.

[English]

**Integrated Fisheries Development in Himachal Pradesh**

\*516. SHRI D.D. KHANORIA: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount sanctioned by the National Co-operative Development Corporation to Himachal Pradesh for Integrated Fisheries Development during the current financial year;

(b) whether the Government of Himachal Pradesh has spent the entire amount sanctioned therefor during the last financial year; and

(c) if so, the details thereof?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) and (b) No amount has been sanctioned by National Cooperative Development Corporation to Himachal Pradesh for Integrated Fisheries Development so far.

(c) No proposal has been received from the Government of Himachal Pradesh.

**Lok Dhara Edible Oil**

\*517. SHRI RAM KAPSE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the National Dairy Development Board propose to introduce "Lok Dhara", a new brand of blended edible oil;

(b) if so, the ratio of blending and the likely price of the edible oil; and

(c) the steps taken by the Government to check the sale of adulterated edible oils which are marketed in 16 kg. tins?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) Yes, Sir.

(b) The ratio of blend and likely price of the blended oil can be determined after receipt of the notification permitting blending to be issued by Department of Health and after the allotment of imported oil to NDDB by Government of India.

(c) The Department of Health of the Government of India has urged the concerned authorities of State Government and Union Territories to keep a vigil on the quality of edible oils sold in the market.